Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Amount in Rs.

SI. No.	Category of creditor	Summary of	of claims received	Summary of	f claims admitted	Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount of claims received	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	Refer Notes Below
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	3,19,86,964	2	3,19,86,964	0	0	3,19,86,964	4	Refer Notes Below
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	Refer Notes Below
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	Refer Notes Below
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	35,00,000	1	11,16,581	0	23,83,419	35,00,000	8	Refer Notes Below
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	Refer Notes Below
	Total	3	3,54,86,964	3	3,31,03,545	0	23,83,419	3,54,86,964		

Notes

¹ The list of creditors is subject to further revision/updation on the basis of exchange of information/documents/details substantiating the claim in accordance with the provision of IBC 2016.

² That there may be some dues on account of Financial Creditors / Operational Creditors (Employees), Operational Creditors (Workmen), Operational Creditors (Statutory Dues), Operational Creditors (Others), and Other Creditors, as on 17.06.2025, Which however, are unable to be verified for the want of the books of the Corporate Debtor. However, as no claims are received, the list is collated with best possible efforts, and taken on record as on 06.07.2025.

³ There may be some claims which are received late, i.e. After the last date of receipt of claims, and are yet to be corroborated with proper evidence, hence kept for further verification, and inclusion in the List of Creditors, as may be revised by the Interim Resolution Professional.

⁴ The Interim Resolution Professional reserve his right to modify an entry in the list of creditors when he come across additional information warranting such modification and shall modify the entry in the list of creditors in accordance with the provision of IBC.

List of secured financial creditors belonging to any class of creditors

		_
Amount	ın	Rs.

							Amount in No	•							
SI.	Name of Creditor	Details of cl	aim received			Deta	ails of claim adr	nitted			Amount of	Amount of	Amount of	Amount of	Remarks, if
No.											contingent	any Mutual	claim not	claim under	any
											claim	dues, that	admitted	verification	
												may be set-			
												off			
												l on			
	•														
		Date of	Amount	Amount of	Nature of	Amount	Whether	Amount	Whether	% of voting					
		Receipt	Claimed	claim	claim	covered by	Security	covered by		share in CoC					
		recoupt	Ciairica	admitted	Cidiiii	security	Interest		related party:	Share in ooo					
				aumitteu				guarantee							
						interest	relinquished?								
							(Yes/No)								
	1														
-															
		1						_	_						
	Total	0) 0	0 0 0					0	0	0) (

^{1.} Since, no claims are received, the list is collated with best possible efforts, and taken on record as on 06.07.2025, subject to further verification for admission based on evidence in support thereof.

List of unsecured financial creditors belonging to any class of creditors

Amount in Rs.

											7 tilloulit ill 1 to.		
SI. No.	Name of Creditor	Details of c	laim received		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed										
1													
	Total	0	0	0	0 0				0	0	0	0	

^{1.} Since, no claims are received, the list is collated with best possible efforts, and taken on record as on 06.07.2025, subject to further verification for admission based on evidence in support thereof.

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Amount in Rs.

										AIIIOUIILIII IX3				
SI. No.	Name of Creditor	Details of	claim received			Details of claim	admitted			Amount of contingent claim	Amount of any Mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
.				imed Amount of claim Nature of claim Amount covered Amount covered Whether % of voting							off			
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest			% of voting share in CoC					
1						0	0	No	#DIV/0!	0	0	0	0	-
2														
3														
	Total	0	0	0		0	#DIV/0!	0	0	0	0			

^{1.} Since, no claims are received, the list is collated with best possible efforts, and taken on record as on 06.07.2025, subject to further verification for admission based on evidence in support thereof.

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Amount in Rs.

SI. No.	Name of Creditor	Details of c	laim received		Deta	ils of claim adm	itted		Amount of contingent claim	Amount of any Mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Smt. Manju Kakrania	1/7/2025	42,96,666	42,96,666	Financial Debt	0	No	13.43%	0	0	0	42,96,666	-
2	Shri. Kailash Kakrania	1/7/2025	, ,		Financial Debt	0	No	86.57%	0	0	0	2,76,90,298	-
	Total	2	3,19,86,964	3,19,86,964		0		100.00%	0	0	0	3,19,86,964	

- 1. The IRP has placed his reliance on the Orders of Hon. NCLAT in the matters of the CD, as have been passed on 17.06.2025, and on 15.10.2024 in CP 986/NCLT/MB/C-IV/2021.
- 2. The said matter was restored by the Hon. NCLT and the new number was allotted to the CP as RCP (IB) / 5 / (MB) / 2025 on 21.01.2025, and further admission order dated on 17.06.2025.

List of operational creditors (Workmen)

Amount in Rs.

SI. No.	Name of authorised Representative, if any	Name of Workmen	Details of cla				aim admitted		Amount of contingent claim	Amount of any Mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1													
2													
3													
4													
5													
6													
	Total		0	0	0			0	0	0	0	0	

^{1.} Since, no claims are received, the list is collated with best possible efforts, and taken on record as on 06.07.2025, subject to further verification for admission based on evidence in support thereof.

List of operational creditors (Employees)

Amount in Rs.

SI. No.	Name of authorised Representative, if any	Name of Employees	Details of cla	aim received		Details of clai	m admitted		Amount of contingent claim	Amount of any Mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of claim admitted		Whether related party?	% of voting share in CoC					
1			-	1			Yes / No	NA	0	0	0		Refer Note below
2			-	-					0	0	0	0	
3			-	-					0	0	0	0	
4			-	-					0	0	0	0	
5			-	-					0	0	0	0	
	Total		0	0	0			0	0	0	0	0	

Note

^{1.} Since, no claims are received, the list is collated with best possible efforts, and taken on record as on 06.07.2025, subject to further verification for admission based on evidence in support thereof.

List of operational creditors (Government dues)

Amount in Rs.

	т											Amount in Rs.	
SI. No.	. Details of Cl	aimant	Details of cla	aim received		Details of clain	n admitted		Amount of contingent claim	Amount of any Mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	GoM – Department of Goods & Services Tax – GST	State				Statutory Due	No	NA	0	0	0		No information received
2	Income Tax Department – for TDS	Central	-	-		Statutory Due	No	NA	0	0	0		No information received
3	Employees State Insurance Corporation – for ESI Dues	Central	-	-		Statutory Due	No	NA	0	0	0		No information received
4	Department Of State Tax for Professional Tax	State	-	-		Statutory Due	No	NA	0	0	0		No information received
5	Income Tax Department – for TCS	Central	-	-		Statutory Due	No	NA	0	0	0		No information received
6	Gratuity Payable to Employees	Central	-	ı		Statutory Due	No	NA	0	0	0		No information received
7	Employees Provident Fund Organisation – dues for EPF	Central	-	-		Statutory Due	No	NA	0	0	0		No information received
8			-	-		Statutory Due	No	NA	0	0	0		No information received
—	Total		0	0	0			0	0	0	0	0	

Note

^{1.} Since, no claims are received, the list is collated with best possible efforts, and taken on record as on 06.07.2025, subject to further verification for admission based on evidence in support thereof.

List of operational creditors (Other than Workmen and Employees and Government Dues)

	Amount in Rs.
of	Amount of

							Amount in Rs.								
SI	.	Name of Creditor	Details of clai	im received		Details of o	claim admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if any
No). l										contingent	any Mutual	claim not	claim under	
											claim	dues, that		verification	
											Oldilli	may be set-		vormoution	
												off			
			Date of Receipt	Amount	Amount of	Nature of claim	Amount	Amount	Whether	% of voting					
				Claimed	claim		covered by	covered by	related	share in CoC					
					admitted			guarantee							
					damittod		interest	gaarantoo	purty.						
-	+						interest								Details for
١.			00/0//05	05 00 000	44.47.504			_	١					05 00 000	Payment by
1	Sr	nri. Rajkumar Kakrania	30/06/25	35,00,000	11,16,581	Operational Debt	0	0	No	NA	0	0	23,83,419	35,00,000	Shri. RK, are
															awaited for Rs.
															35 Lakh
2							0	0	No	NA	0	0	0	0	-
3							0	0	No	NA	0	0	0	0	-
4							0	0	No	NA	0	0	0	0	-
								_				_	_		
5							0	0	No	NA	0	0	0	0	-
6							0	0	No	NA	0	0	0	0	-
	To	otal	1	35,00,000	11,16,581		0	0		0	0	0	23,83,419	35,00,000	
		·		•		·								·	

- 1. Since, only one claims is received, the list is collated with best possible efforts, and taken on record as on 06.07.2025, subject to further verification for admission based on evidence in support thereof.
- 2. Since, we have no Books of Accounts shared with us, we are unable to confirm the Payable status of the Bills produced by the OC at Sr. No. 1. Shri. R. Kakrania
- 3. Shri. R. Kakrania has shared bills worth Rs. 11,16,581/- in the name of the Company and one Apurva Oil Inds., however, no payment details are shared by the him in support of his own claim.
- 4. We are assuming that the Bills of Advocates amounting to Rs. 10.55 Lakh are paid by Shri. R. Kakrania, and awaiting their payment details.
- 5. We are also assuming that the various other Bills of electricity or other matters amounting to Rs. 0.66 Lakh, are paid by Shri. R. Kakrania, and awaiting their payment details.
- 6. As such, the claims of Shri. R. Kakrania are admitted in part, but are subject to the verification of payment particulars of the total amount of Rs. 35.00 Lakh.
- 7. The IRP reserves the right to amend the names of the above mentioned Creditors, based on the communication about payment of the dues made to the respective creditors by Shri. R. Kakrania, if any.

9 Other Crs

Name of the corporate debtor: Apurva Oil & Industries Pvt. Ltd.; Date of commencement of CIRP: 17.06.2025; List of Creditors drawn as on: 06.07.2025 w.r.t claims received upto 01.07.2025.

List of other creditors (Other than financial creditors and operational creditors)

Amount in Rs.

SI. No.	Name of Creditor		claim received			Details of cla				Amount of contingent claim	Amount of any Mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1														
2														
3														
4														
5														
6														
7														
8														
	Total	0	0	0		0	0		0	0	0	0	0	